



\$~16, 48 to 145

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 14137/2023

M/S SALARPURIA SIGNUM COMPLEX LLP .....Petitioner

Through: None.

versus

UNION OF INDIA & ORS. ....Respondents

Through: Mr. Akshat Singh, SPC with  
Mr. Utkarsh Kandpal, Adv.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

48

+ W.P.(C) 10999/2018

M/S PYRAMID

INFRATECH PRIVATE LIMITED ..... Petitioner

Through: Mr. Abhishek A Rastogi  
(through VC), Ms. Pooja M.  
Rastogi, Ms. Meenal Songire,  
Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Ms. Pratima N. Lakra, CGSC  
with Ms. Stuti Aggarwal,  
Ms. Kashish G. Baweja and  
Mr. Chandan Prajapati,  
Advocates for UOI.  
Mr. Vinod Diwakar, CGSC  
with  
Mr. Olson Nair, Advocate for  
UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.



Mr. Ripudaman Bhardwaj,  
CGSC, Ms. Pratihtha  
Chauhan, Adv for UOI.

Mr. Aditya Singla, SSC with  
Ms. Charu Sharma, Advocate  
for R-4.

49

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W.P.(C) 15170/2022

CAROA PROPERTIES LLP AND ANR .....Petitioners

Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,

Mr.

Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

versus

UNION OF INDIA AND ORS. ....Respondents

Through: Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

50

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W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD ..... Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate  
with Mr.Sparsh Bhargava with  
Ms.Ishita Farsaiya and Ms.  
Vanshika Taneja, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through Mr. Anurag Ahluwalia, CGSC  
for UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

51



+ W.P.(C) 13194/2018  
SHARMA TRADING COMPANY ..... Petitioner  
Through: Mr. Naresh Thacker, Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Anurag Ahluwalia, CGSC for UOI.  
Ms. Aakanksha Kaul, Advocate  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

52  
+ W.P.(C) 378/2019  
HINDUSTAN UNILEVER LIMITED ..... Petitioner  
Through: Mr. Ajay Bhargava, Ms. Vanita Bhargava & Ms.Nandita Chauhan Advs.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Vikrant N. Goyal, Advocate with Ms. Akansha Sharma, Advocates for UOI.  
Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday, Advocates.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

53  
+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019 ( Ex.)



M/S J.P. & SONS THROUGH: SHRI ANKIT  
KHANDELWAL, PROPRIETOR ..... Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita  
Bhargava, Mr.Aseem  
Chaturvedi and Mr.Sahil  
Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY  
THROUGH: ITS SECRETARY & ORS. .... Respondents

Through: Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.  
Mr. Kamal Sawhney, Mr.  
Deepak Thakur, Mr. Rishabh  
Mishra & Ms. Aakansha  
Wadhvani, Advocates for R-4.

54

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W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED ..... Petitioner

Through: Mr.Abhishek A Rastogi  
(through VC), Ms. Pooja M.  
Rastogi, Ms. Meenal Songire,  
Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.

Ms.Akanksha Kaul, Advocate  
with Ms. Versha Singh Advs  
for UOI.

Mr.Gyanendra Singh,  
Advocate.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and



DGAP.

55

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W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. .... Petitioners

Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.  
Mr. Bhagvan Swarup Shukla,  
CGSC with Mr. R.R. Mishra,  
Advocate for UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

56

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W.P.(C) 4213/2019

ABBOTT HEALTHCARE PRIVATE LIMITED  
& ANR. .... Petitioners

Through: Mr. Ajay Bhargava, Ms. Vanita  
Bhargava & Ms. Nandita  
Chauhan Advs.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Ripu Daman Bhardwaj,  
CGSC with Mr. Kushagra  
Kumar & Mr. Abhinav  
Bhardwaj, Advocates for R-  
1.



Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

57

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019 (interim stay)  
UNICHARM INDIA PVT. LTD. .... Petitioner  
Through: None.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.  
Mr. Anurag Ahluwalia, CGSC  
for UOI.  
Mr. Farman Ali with Ms. Usha  
Jannal and Mr. Krishan Kumar,  
Advocates for R-2 & 3.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

58

+ W.P.(C) 7743/2019  
RECKITT BENCKISER INDIA  
PRIVATE LIMITED .... Petitioner  
Through: Mr. R. Jawahar Lal, Mr.  
Siddharth Bawa Mr. Anuj  
Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.  
.... Respondents  
Through: Mr. Aditya Singla, SSC, CBIC.  
Mr. Asheesh Jain, CGSC with  
Mr. Gaurav Kumar, Advocate  
for R-1



Mr. Sushil Raja, SPC for UOI.  
Mr. Bhagwan Swarup Shukla,  
CGSC with Adarsh Kumar,  
Advocate for UOI.

Mr. Farman Ali, Advocate with  
Ms. Usha and Mr. Krishan  
Kumar, Advocates for R-2 & 3  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

59

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD ..... Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate  
with Mr. Sparsh Bhargava with  
Ms. Ishita Farsaiya and Ms.  
Vanshika Taneja, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Viraj R. Datar, Sr.  
Advocate with Mr. Nitish  
Chaudhary, Advocate for R-1  
with R-1 present-in-person.  
Mr. Rajesh Kumar SPC with  
Mr. Rahul Kumar Sharma,  
Advocates for UOI.  
Mr. Apoorv Kurup, CGSC with  
Mr. Shivansh Dwivedi,  
Advocate for UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

60

+ W.P.(C) 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. .... Petitioner

Through: Mr. Abhishek Choudhary,  
Advocate.

Versus



UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ruchir Mishra, Mr. Mukesh Kr. Tiwari, Ms. Reba Jena Mishra, Advocates for UOI.  
Mr.Bhagwan Swaroop Shukla, CGSC with Mr.Sarvan Kumar Shukla, Advocate.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

61

+ W.P.(C) 12717/2019

BHARTIYA CITY DEVELOPERS PVT LTD ..... Petitioner

Through: Mr.Abhishek A Rastogi (through VC), Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

62

+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. .... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikram Jetly CGSC and Ms.Shreya Jetly, Adv. for UOI.  
Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha Jamnal, Advs. For



UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.

Mr. Jatin Puniyani, GP for UOI.

63

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W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi (through VC), Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Mr. Sanjay Kumar, Ms. Easha and Ms. Hemlata Rawat, Advs. for Revenue.

64

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W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD ..... Petitioner

Through: Mr. Abhishek A Rastogi (through VC), Ms. Pooja M. Rastogi, Ms. Meenal Songire, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Manish Mohan, CGSC



with Mr.Jatin Teotia and Mr. Aishani Mohan, Advocates for UOI.

Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Gyanendra Singh, Advocate.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

65

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W.P.(C) 8162/2019

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr. Ravi Chawla, Sr.Standing Counsel for NAA with Mr.Daksh and Mr.Himanshu Sood, Advocates.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

66

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W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD

..... Petitioner



Through: Mr.Rupender Sinhmar,  
Mr.Prahlad Singh, Advs.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.

Mr.Farman Ali with Ms.Usha  
Jamnal and Mr.Krishan Kumar,  
Advocates for R-2 & 3.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

67

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. .... Petitioner

Through: Mr.Rajat Bose with Mr.Ankit  
Sachdeva and Ms. Shohini  
Bhattacharya, Advs.

Versus

UNION OF INDIA, THROUGH  
ITS SECRETARY & ORS. .... Respondents

Through: Ms.Nidhi Raman, CGSC Ms.  
Rashi Kapoor, Adv. for UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

68

+ W.P.(C) 10932/2020 & CM APPLs.34237-34238/2020,  
8172/2022 and Review Pet.127/2024

M/S EMAAR MGF LAND LTD .... Petitioner

Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim



Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Ravi Prakash, CGSC with  
Mr.Farmaan Ali, Mr.Manas  
Tripathi and Ms.Shruti  
Shivkumar, Advocate for UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.  
Ms. Neha Malik, Standing  
Counsel with Mr. Sahil Malik  
for NAA and DGAP.  
Mr. Satish Kumar, Sr. Standing  
Counsel for respondent No.3.  
Ms. Neha Malik, Adv. for NAA  
and DGAP.

69

+ W.P.(C) 1171/2020  
IFB INDUSTRIES LTD, .... Petitioner  
Through: Mr. Kishore Kunal, Ms.Ankita  
Prakash & Mr. Anuj Kumar,  
Advocates.

Versus  
NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.  
..... Respondents  
Through: Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.  
Mr. Dev P Bhardwaj and Mr.  
Sarthak Anand, Advocates for  
UIO

70

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020  
M/S FRIENDS LAND DEVELOPERS .... Petitioner  
Through: Mr.Prakash Kumar and Ms.



Versus  
UNION OF INDIA & ORS.

Rashmi Singh, Advocates  
..... Respondents  
Through: Mr. Rajesh Kumar  
SPC with Mr. Rahul Kumar  
Sharma, Advocates for UOI.  
Ms.Sonia Sharma, Advocate  
with Ms. Neha Chugh & Ms.  
Purva Chugh, Advocate for R-2  
& 3.  
Ms. Sonu Bhatnagar, Sr.  
Standing Counsel with Ms.  
Venus Mehrotra, Adv. & Ms.  
Kanak Grover, Adv. for R-4 &  
5  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

71

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W.P.(C) 1780/2020  
JOHNSON & JOHNSON PVT.LTD

..... Petitioner  
Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

versus  
UNION OF INDIA & ORS.

..... Respondents  
Through: Mr. Vikram Jetly CGSC and  
Ms. Shreya Jetly, Adv. for  
UOI/R-1  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.  
Ms. Sonu Bhatnagar with Ms.  
Venus Mehrotra, Adv. & Ms.  
Kanak Grover, Adv. for R-4.



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W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD ..... Petitioner

Through: Mr.Abhishek A Rastogi  
(through VC), Ms. Pooja M.  
Rastogi, Ms. Meenal Songire,  
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar  
SPC with Mr. Rahul Kumar  
Sharma, Advocates for UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Mr. Aman Malik, Adv for R-2  
and 3.

Ms. Sonu Bhatnagar, Sr.  
Standing Counsel, with Ms.  
Venus Mehrotra, Adv. & Ms.  
Kanak Grover, Adv. for R-4

73

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W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD ..... Petitioner

Through: Mr.Abhishek A Rastogi  
(through VC), Ms. Pooja M.  
Rastogi, Ms. Meenal Songire,  
Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar SPC with  
Mr. Rahul Kumar Sharma,  
Advocates for UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Ms. Sonu Bhatnagar, Sr.  
Standing Counsel, with Ms.  
Venus Mehrotra, Adv. & Ms.



Kanak Grover, Adv. for R-4.  
Mr.Samir Malik, Adv for R-1  
and 2

74

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W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD ..... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Aman Malik, Adv for R-2  
and 3.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

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W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD ..... Petitioner

Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

76

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W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. .... Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus



UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Samir Malik, Adv for R-1  
and 2  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

77

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W.P.(C) 3737/2020  
PHILIPS INDIA LIMITED. .... Petitioner  
Through: Mr.Shashank Shekhar with  
Mr.Tushar Joshi Advs.  
Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Vipul Agarawal, Sr.  
Standing Counsel with Mr.  
Gibran Naushad, JSC and Ms.  
Sakashi Shairwal, JSC for  
R/Revenue.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.  
Ms. Sonu Bhatnagar, Sr.  
Standing Counsel, with Ms.  
Venus Mehrotra, Adv. & Ms.  
Kanak Grover, Adv. for R-5 to  
R-7.  
Ms. Mansie Jain, Adv for R-8.  
Mr.Jatin Puniyani, GP for UOI.  
Mr.Samir Malik, Adv

78

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W.P.(C) 3910/2020  
MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN  
AS M/S LODHA DEVELOPERS LTD.)  
& ANR .... Petitioners  
Through: Mr. Kamal Sawhney,  
Mr.Deepak Thackur, Mr.  
Rishabh Mishra and Ms.



Aakansha Wadhvani,  
Advocates

Versus

UNION OF INDIA & ORS ..... Respondents  
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.  
Mr. Vikramaditya Bhaskar, Adv.  
Mr. Amar Dave, Amicus Curiae with Mr. Vikramaditya Bhaskar, Advocate.

79

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD. .... Petitioner  
Through: Mr. Puneet Agarwal, Mr. Prem Kundpal, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.  
Mr. Rajeev K Panday, AAG, Mr. Rajeev M. Roy, Mr. P. Srinivasan, Advs. for R-5  
Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7.  
Mr. Abhishek Saket, Advocate.

80

+ W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD ..... Petitioner  
Through: Mr. Rohan Shah, Adv.



Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Asheesh Jain, CGSC with  
Mr. Gaurav Kumar & Mr.  
Ishank Jha, Advocates for R-1  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Ms. Sonu Bhatnagar, Sr.  
Standing Counsel, with Ms.  
Venus Mehrotra, Adv. & Ms.  
Kanak Grover, Adv.

81

+ W.P.(C) 4345/2020  
RECKITT BENCKISER INDIA  
PRIVATE LIMITED .... Petitioner  
Through: Mr. R. Jawahar Lal, Mr.  
Siddharth Bawa Mr. Anuj  
Garg, Advocates.

Versus  
UNION OF INDIA AND ORS & ORS. .... Respondents  
Through: Mr.Asheesh Jain, CGSC with  
Mr. Gaurav Kumar, Ms.Ankita  
Kedia and Ms.Ria Khanna,  
Advocates for R-1.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

82

+ W.P.(C) 4348/2020  
APEX MEADOWS PVT LTD .... Petitioner  
Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.



Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4.

Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Abhipriya Rai and Mr. Vivek Gaurav, Advocates for NAA and DGAP.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

83

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W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD

..... Petitioner

Through:

Mr. Priyadarshi Manish, Mrs. Anjali Jha Manish and Ms.Divya Rastogi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

84

+

W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD.

..... Petitioner

Through:

Mr.Tarun Gulati, Sr. Advocate with Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.



Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.  
Mr. Farman Ali, Ms. Usha Advocates for UOI.

85

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W.P.(C) 4607/2020  
AFFINITI ENTERPRISES .... Petitioner  
Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Farman Ali, Ms. Usha Advocates for UOI.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.  
Mr. Ravi Chawla, Sr. Standing Counsel for NAA with Mr. Daksh and Mr. Himanshu Sood, Advocates.

86

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W.P.(C) 4824/2020 & CM APPL.No.2183/2021  
M/S CILANTRO DINERS PVT. LTD .... Petitioner  
Through: Mr. Nikhil Gupta, Ms. Anasua Charavarti, Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Farman Ali, Ms. Usha Advocates for UOI.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek



Gurnani, Advocate NAA and DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.

87

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W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr. V. Lakshmikumar, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Ms.Usha Advocates for UOI. Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.

88

+

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through: Mr. Monish Panda with Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharran Kumar Shukla Advocate for UOI. Mr.Farmaan Ali with Ms.Usha



Jamnal and Mr.Krishan Kumar,  
Advocates for UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

89

+

W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT.  
LTD. .... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr. Anil Soni, CGSC for UOI  
with Mr. Devvrat Yadav, GP.  
Ms. Sonu Bhatnagar with, Ms.  
Apurva Singh and Ms. KS  
Mary Jonet, Advs for 2 to 7.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Ms.Akanksha Kaul, Advocate  
with Ms. Versha Singh Advs  
for UOI.

Ms. Alpana Singh & Mr. P.  
Pandey, Advocates for R-3

90

+

W.P.(C) 5979/2020 & CM APPL. No.21655/2020 and Review  
Pet.128/2024

EMAAR MGF LAND LTD .... Petitioner

Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim



Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus  
UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Mr. Paragat Pandey, Advocates  
for R-3.

Mr. Satish Kumar, Sr. Standing  
Counsel.

91

+

W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES

..... Petitioner

Through:

Mr. Nikhil Gupta, Ms. Anasua  
Charavarti, Mr. Prince Nagpal  
and Mr. Rochit Abhishek,  
Advocates

Versus  
UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Vivek Goyal, CGSPC UOI  
with Mr. Gokul Sharma, Mr.  
Aryan Aggarwal, Mr. Ameeta  
Goyal and Mr. Mahendra  
Singh, Advocates.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

92



+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020  
SAMSUNG INDIA ELECTRONICS PVT LTD ..... Petitioner  
Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Farman Ali, Ms.Usha  
Advocates for UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

93

+ W.P.(C) 7736/2020  
M/S PRASAD MEDIA  
CORPORATION PVT LTD ..... Petitioner  
Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Ms.Aakanksha Kaul, Advocate  
for NAA  
Ms. Sonu Bhatnagar, Sr.  
Standing Counsel, with Ms.  
Venus Mehrotra, Adv. & Ms.  
Kanak Grover, Adv. for R-4.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

94

+ W.P.(C) 8229/2020



LITECON INDUSTRIES PVT.LTD. .... Petitioner  
Through: Mr. Kumar Visalaksh with Mr.  
Udit Jain, Mr. Arihant Tater,  
Mr. Saurabh Dugar and Mr.  
Ajitesh Dayal Singh,  
Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Farman Ali, Ms.Usha  
Advocates for UOI.  
Mr. Vipul Agarawal, Sr.  
Standing Counsel with Mr.  
Gibran Naushad, JSC and Ms.  
Sakashi Shairwal, JSC for  
R/Revenue.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

95

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W.P.(C) 8751/2020 & CM APPL.No.28192/2020  
M/S SIGNATURE BUILDERS PVT. LTD. .... Petitioner  
Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Bhagwan Swarup Shukla,  
CGSC with Mr. Sharran Kumar  
Shukla Advocate for UOI.  
Ms. Sonu Bhatnagar, Ms. Venus  
Mehrotra, Adv. & Ms. Kanak  
Grover, Adv. for R-2.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

+

W.P.(C) 9146/2020 & CM APPL. No.29630/2020



LITE BITE TRAVELS FOODS PVT LTD ..... Petitioner  
Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Satish Kumar, Sr.standing  
counsel with Ms.Vaishali Goyal  
and Mr.Dhruv, Advocates for  
R-1.  
Mr.Ashwini Chawla, Adv. for  
R-2 & R-3.  
Mr.Vivek Goyal, CGSPC UOI  
with Mr.Gokul Sharma, Mr.  
Aryan Aggarwal, Mr. Ameeta  
Goyal and Mr. Mahendra  
Singh, Advocates.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

97

+ W.P.(C) 969/2020 & CM APPL.5342/2020  
NESTLE INDIA LTD. & ANR. .... Petitioners  
Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Kirtiman Singh, CGSC,  
Mr.Waize Ali Noor, Mr. Waize  
Ali Noor, Mr. Varun Rajawat,



Mr. Varun P Singh, Mr. Ranjeev Khatana, Advocates for UOI.

Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

98

+

W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Ms.Usha Jamnal & Mr. Krishan Kumar, Advocates for UOI.  
Ms. Aakanksha Kaul, Advocate.  
Ms. Neha Malik, Standing Counsel with Mr. Sahil Malik for NAA and DGAP.

99

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W.P.(C) 9934/2020 & CM APPL. Nos.31623-31624/2020

M/S S3 BUILDWELL LLP

..... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem Kundpal, Mr. Atharav Prabhakar & Mr. Chetan Kumar Shukla, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Aaman Sahani, Advocates for UOI.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.



100

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-31626/2020  
M/S JMK HOLDINGS PVT LTD. .... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Ms.Aakanksha Kaul, Advocate  
for NAA  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.  
Advocates for NAA and  
DGAP.

101

+ W.P.(C) 1357/2021  
M/S INFINITI RETAIL LTD .... Petitioner

Through: Mr.Rohan Shah (through VC),  
Mr.Mihir Deshmukh, Mr.Rajat  
Mittal, Mr. Jay Gandhi and Ms.  
Megha, Advocates.

Versus

UNION OF INDIA AND ORS. .... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC  
for UOI with Mr. Ujjawal  
Chaudhary and Mr. Vishal  
Sharma, Advs.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

102

+ W.P.(C) 1366/2021  
M/S TATA STARBUCKS PRIVATE LIMITED .... Petitioner

Through: Mr. Rohan Shah (through VC),  
Advocate

Versus



UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Rohan Shah (through VC),  
Mr. S. Mahesh Sahasranaman  
and Mr. S. Rajan, Advocates  
for UOI  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

103

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021  
ANAND RATHI .... Petitioner  
Through: Mr. Abhishek A Rastogi  
(through VC), Ms. Pooja M.  
Rastogi, Ms. Meenal Songire,  
Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.  
Mr. Yunus Malik, Advocates for  
R-2 and 3  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

104

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021  
RAYMOND CONSUMER CARE LTD. .... Petitioner  
Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.



Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Ms.Amrita Prakash, CGSC with  
Mr.Vishal Ashwani Mehta,  
Advocate for UOI  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

105

+ W.P.(C) 1765/2021  
M/S LE REVE

..... Petitioner  
Through: Mr.Nikhil Gupta, Ms. Anasua  
Charavarti , Mr. Prince Nagpal  
and Mr. Rochit Abhishek,  
Advocates

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Rishabh Sahu with Mr.  
Sameer Sharma Advs. for UOI.  
Mr.Ashwini Chawla, Adv. for  
R-2 & 3.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

106

+ W.P.(C) 1766/2021

NEEVA FOODS PVT. LTD ..... Petitioner  
Through: Mr.Nikhil Gupta, Ms. Anasua  
Charavarti , Mr. Prince Nagpal  
and Mr. Rochit Abhishek,  
Advocates

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Aditya Dewan, Advocate



Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

107

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021  
M/S SUBWAY SYSTEMS INDIA PVT LTD..... Petitioner

Through: Mr. Abhishek A. Rastogi  
(through VC) and Mr. Pratyush Prava Saha, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Aditya Dewan, Advocate  
Mr. Satya Ranjan Swain, Sr. PC,  
Mr. Kautilya Birat, Adv. for R-1/IOI  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

108

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-5706/2021

M/S SUB WEST RESTAURANTS LLP ..... Petitioner

Through: Mr. Abhishek A Rastogi  
(through VC), Adv.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Anshuman, Sr. Panel Counsel with Mr. Piyush Ahluwalia, Advocate for R-1.  
Mr. Aditya Dewan, Adv. for R-3/NAPA.  
Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

109



+ W.P.(C) 2440/2021

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gupta, Ms. Anasua Charavarti , Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Pratima N. Lakra, CGSC with Mr. Chandan Prajapati, Advocate for UOI.  
Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.AnujDubey, Advocates for R-2 and 3.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

110

+ W.P.(C) 2676/2021 & CM APPL.7906-7907/2021

HORIZON PROJECTS PRIVATE LIMITED..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.  
Mr. Rajesh Kumar SPC with Mr. Rahul Kumar Sharma, Advocates for UOI.



Mr. Paragat Pandey, Advocates  
for R-3.

111

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD..... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

112

+ W.P.(C) 2897/2021

ITC LIMITED & ANR. .... Petitioners

Through: Mr.Ajay Aggarwal, Advocate

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

113

+ W.P.(C) 2970/2021

M/S DRA AADITHYA PROJECTS PVT. LTD. .... Petitioner

Through: Mr. Monish Panda with  
Mr.Mrinal Bharat Ram,  
Advocates.



Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Manish Mohan, CGSC  
with Mr.Jatin Teotia and Mr.  
Aishani Mohan, Advocates for  
UOI.  
Mr. Sameer Vashisht, ASC  
Civil GNCTD with Ms. Sanjana  
Nangia, Advocates.  
Mr.Yunus Malik, Advocates for  
R-2 and 3  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

114

+ W.P.(C) 3254/2021  
GILLETTE INDIA LTD .... Petitioner  
Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Asheesh Jain, CGSC with  
Mr. Gaurav Kumar Advocates  
for R-1  
  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

115

+ W.P.(C) 3306/2021  
PROCTER AND GAMBLE HOME PRODUCTS PVT LTD  
..... Petitioner



Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ripu Daman Bhardwaj,  
CGSC with Mr. Kushagra  
Kumar & Mr. Abhinav  
Bhardwaj, Advocates for R-  
1.  
Ms. Sonu Bhatnagar, SSC with  
Ms. Apurva Singh and Mr.  
K.S.Mary Jonet, Advocates for  
R-2 and R-7.  
Mr.Vivek Goyal, CGSC with  
Mr.Gokul Sharma, Adv. for  
UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

116

+ W.P.(C) 3327/2021  
PROCTER AND GAMBLE HYGIENE AND HEALTH CARE  
LTD .... Petitioner

Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.  
Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Abhishek Saket and Ms.  
Sanna Harta, Adv. for UOI.



Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

117

+ W.P.(C) 3867/2021

M/S ELECTRONICS MART INDIA LTD ..... Petitioner

Through: Mr.Nikhil Gupta, Ms. Anasua Charavarti , Mr. Prince Nagpal and Mr. Rochit Abhishek, Advocates

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr.Farman Ali, Ms.Usha Advocates for UOI.  
Mr. Ripu Daman Bhardwaj, CGSC for UOI  
Mr.Yunus Malik, Advocates for R-2 and 3  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

118

+ W.P.(C) 4600/2021

INOX LEISURE LIMITED. .... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Ripu Daman Bhardwaj, CGSC with Mr. Kushagra Kumar & Mr. Abhinav Bhardwaj, Advocates for R-1.



Mr. Bhagwan Swarup Shukla,  
CGSC with Mr. Sharran Kumar  
Shukla Advocate for UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

119

+ W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Ms.  
Pooja M. Rastogi, Ms. Meenal  
Songire, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripu Daman Bhardwaj,  
CGSC with Mr. Kushagra  
Kumar & Mr. Abhinav  
Bhardwaj, Advocates for R-  
1.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Mr. Bhagwan Swarup Shukla,  
CGSC with Mr. Sharran Kumar  
Shukla Advocate for UOI.

Mr. Manas Bhatnagar,  
Advocates for R-4.

120

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED

..... Petitioner

Through: Mr. Nikhil Gupta, Ms. Anasua  
Charavarti, Mr. Prince Nagpal  
and Mr. Rochit Abhishek,  
Advocates



Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ajay Kumar Pandey, SPC  
for UOI with Mr. Rajat  
Choudhary, Advocate for R-  
1/UOI  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

121

+ W.P.(C) 6337/2021 & CM APPL.19960/2021  
M/S PURI CONSTRUCTION PVT. LTD. .... Petitioner  
Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Kunal Sharma, Sr. Standing  
Counsel with Mr. Shubhendu  
Bhattacharya, Adv.  
Mr.Apoorv Kurup, CGSC with  
Mr. Shaurya Aggarwal,  
Advocates for R-1  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

122

+ W.P.(C) 990/2021  
M/S BPTP LTD. .... Petitioner  
Through: Mr.Kishore Kunal, Ms. Ankita  
Prakash & Mr. Anuj Kumar,  
Advs.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Asheesh Jain, CGSC with  
Mr. Gaurav Kumar Advocates  
for R-1



Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

123

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. .... Petitioners

Through: Mr. V. Lakshmikumar, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Farman Ali, Ms. Usha Advocates for UOI. Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

124

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED .... Petitioner

Through: Mr. V. Lakshmikumar, Ms. Charanya Lakshmi Kumaran, Mr. Yogendra Aldak, Mr. Agrim Arora, Ms. Purvi Sinha, Ms. Umang Motiyani, and Mr. Rishav Kumar, Advocates.

Versus



UNION OF INDIA & ORS. .... Respondents  
Through: Ms. Uma Prasuna Bachu, Sr.PC  
with Ms.Poonam, GP for R-1.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

125

+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022  
M/S SWATI REALTY .... Petitioner  
Through: Mr.Abhishek A Rastogi, Ms.  
Pooja M. Rastogi, Ms. Meenal  
Songire, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Sandeep Vishnu, SPC for  
UOI.  
Ms. Suruchi Suri, Advocate  
with Mr.Mayur Narang,  
Advocate for R-4.  
Ms. Sonu Bhatnagar with, Ms.  
Apurva Singh and Ms. KS  
Mary Jonet, Advs for 5 and 6  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

126

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 &  
39263/2022  
M/S PERFECT BUILDWELL PVT LTD .... Petitioner  
Through: Mr. Krishnamohan K Menon,  
Ms Parul Sachdeva & Ms.  
Yamini Sharma, Advocates

Versus

UNION OF INDIA AND ORS ..... Respondents  
Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman



Kishore, Advocates for  
UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

127

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022  
VASAVI AND GP INFRA LLP ..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,  
Advocate with Mr.N.Sai Vinod,  
Advocate.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with  
Ms.Chetanaya Puri, Advocate  
for UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Ms. Sonu Bhatnagar with Ms.  
Nishta Mittal, Ms. Apurva  
Singh and Ms. KS Mary Jonet,  
Advs for R-4

128

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022  
M/S DLF LIMITED ..... Petitioner

Through: Mr. V. Lakshmikumar, Ms.  
Charanya Lakshmi Kumaran,  
Mr.

Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr.Asheesh Jain, CGSC with



Mr. Gaurav Kumar Advocates  
for R-1

Mr. Vipul Agrwal, Adv. for  
NAA/DGAP.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Mr. Satish Kumar, Sr. Standing  
Counsel with Ms. Vaishali  
Goyal,  
Advocates for R-5.

129

+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022  
and 45505/2022

NY CINEMAS LLP

..... Petitioner

Through: Mr. Raj Shekhar Rao, Sr.  
Advocate with Mr. Rituraj H.  
Gurjar with Mr. Prateek K.  
Chadha, Mr. Sreekar Aechuri,  
Ms. Pragya Ganjoo, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Sushil Kumar Pandey, SPC  
with Ms. Neha Yadav,  
Advocates for UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Mr. Anurag Ojha, Sr. Standing  
Counsel with Mr. Subham  
Kumar and Mr. Deepak Raj,  
Adv. 3 & 4.

Ms. Sonu Bhatnagar with Ms.  
Anushree Narain, Ms. Venus  
Mehrotra and Ms. Nishtha  
Mittal, Advocates for R-3 & 4

130

+ W.P.(C) 14835/2022



M/S AIRMID REAL ESTATE LTD. .... Petitioner  
Through: Mr. Kishore Kunal, Ms. Ankita  
Prakash & Mr. Anuj Kumar,  
Advocates.

versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Sushil Kumar Pandey  
Advocate for UOI.  
Mr. Rajesh Kumar SPC with  
Mr. Rahul Kumar Sharma,  
Advocates for UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

131

+ W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL  
LIMITED AND ANR .... Petitioners  
Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS .... Respondents  
Through: Mr. Sushil Kumar Pandey with  
Ms. Neha Yadav, Advocates for  
UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

132

+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD. .... Petitioner  
Through: Mr. Srinivas Kotni, Mr. Akshay  
Kumar, Mr. Rishabh Dev Dixit,  
Advocates.

Versus

UNION OF INDIA AND ORS .... Respondents  
Through: Mr. Sushil Kumar Pandey with



Mr.Kuldeep Singh, Advocates  
for UOI.

Mr.Rakesh Kumar, CGSC for  
UOI.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

133

+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED ..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.  
Charanya Lakshmi Kumaran,  
Mr.

Yogendra Aldak, Mr. Agrim  
Arora, Ms. Purvi Sinha, Ms.  
Umang Motiyani, and Mr.  
Rishav Kumar, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Mr.Sushil Kumar Pandey, SPC  
with Ms.Neha Yadav, Advs.

134

+ W.P.(C) 16178/2022 & CM APPL. 38836/2023

ARIHANT SUPERSTRUCTURES LTD. .... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr.Jatin Singh, SPC for UOI.  
Mr. Manish Kumar, Sr. Central  
Govt. Counsel.

Ms. Anushree Narain,  
Standing Counsel for GST



Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

135

+ W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022  
PRASU INFRABUILD PVT LTD ..... Petitioner  
Through: Mr.Tarun Jain with  
Mr.Divyansh Singh, Advocates.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Sanjay Kumar. SPC for R-1.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.  
Mr.Sumit Gaur, Advocate for R-6, 7, 9, 11, 12, 13, 14 & 15.

136

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022  
BHAGWATI INFRA ..... Petitioner  
Through: Mr.Bharat Rai Chandani,  
Advocate with Mr.Deepak Kumar Khokhar, Advocate.

Versus

UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Chiranjeev Kumar,  
Mr.Mukesh Sachdeva,  
Advocates for R-1.  
Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

137

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022  
ALLERGAN HEALTHCARE INDIA PVT. LTD..... Petitioner  
Through: Mr.Sparsh Bhargava, Ms. Ishita Farsaiya, Mr. Apoorv Shukla, ,  
Ms.Vanshika Tanjeja,  
Advocates.



Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Jatin Singh and Mr.Yogesh  
Kumar Advocate for R-1.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

138

+ W.P.(C) 6983/2022 & CM APPL.21405/2022  
WTC NOIDA DEVELOPEMENT COMPANY PRIVATE  
LIMITED .... Petitioner

Through: Mr.Preetesh Kapur,  
Sr.Advocate with Mr. Shaunak  
Kashyap,  
Mr. Balasubramanian R. Iyer  
and Mr. Kanav Agarwal and  
Ms. Muskan Yadav, Advocates.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr. Ravi Prakash, CGSC Ms.  
Archana Surva and Ms. Astu  
Khandelwal,Advocates for  
UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

139

+ W.P.(C) 7781/2022 & CM APPL.23831/2022  
SAMSUNG INDIA ELECTRONICS PVT LTD .... Petitioner

Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus  
UNION OF INDIA & ORS. .... Respondents  
Through: Mr.Rakesh Kumar, CGSC for  
UOI.  
Mr. Zoheb Hossain, Mr.



Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

140

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022  
M/S TATA PLAY LIMITED ..... Petitioner

Through: Mr. Rohan Shah with Mr.  
Bharat Raichandani, Mr.  
Deepak Kumar Khokhar,  
Advocates.

versus

UNION OF INDIA & ORS. .... Respondents

Through: Mr. Abhishek Saket, Advocate  
for UOI  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

141

+ W.P.(C) 11180/2023 & CM APPLs. 43445-43446/2023  
M/S ATS TOWNSHIP PVT. LTD. .... Petitioner

Through: Mr. Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus

UNION OF INDIA AND ORS ..... Respondents

Through: Mr. Ravi Prakash, CGSC with  
Ms. Astu Khandelwal, Adv. for  
R-1 (UOI).  
Mr. Naginder Benipal, SPC  
with Mr. Ankit Siwach and Ms.  
Harithi Kambri, Advocates for  
UOI.  
Ms. Anushree Narain, Standing  
Counsel for GST  
Mr. S.V. Tyagi & Mr. Shivam  
Tyagi, Advs for R-2.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and



DGAP.

142

+ W.P.(C) 11910/2023

PAREENA INFRASTRUCTURE PVT. LTD..... Petitioner

Through: Mr.Vineet Bhatia, Advocate  
with Mr.Aamnaya Jagannath  
Mishra, Ms.Nidhi Aggarwal,  
Ms.Jyoti Verma and Mr.Bipin  
Punia, Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with  
Mr. Taha Yasin, Ms. Astu  
Khandelwal, Mr. Yasharth  
Shukla & Mr. Ayushman  
Kishore, Advocates for  
UOI.

Mr. Virender Pratap Singh  
Charak, Ms.Shubhra Parashar,  
Mr. Yash Hari Dixit & Ms.  
Vidya Mishra, Advocates for  
UOI.

Ms. Anushree Narain, Standing  
Counsel for GST

Mr. S.V. Tyagi & Mr. Shivam  
Tyagi, Advs for R-2.

Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

Ms. Gigi C George and Mr.  
Dheeraj Singh, Advocates for  
UOI

143

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY,  
BHARTIYA CITY DEVELOPERS PVT LTD.) ..... Petitioner

Through: Mr.Abhishek A Rastogi, Ms.  
Pooja M. Rastogi, Ms. Meenal  
Songire, Advocates.

Versus



UNION OF INDIA AND ORS ..... Respondents  
Through: Mr.Gigi C.George with  
Mr.Dheeraj Singh, Advocates  
for R-1/UOI.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

144

+ W.P.(C) 3866/2023 & CM APPL. 15035/2023  
ATS HOMES PVT. LTD. .... Petitioner  
Through: Mr.Puneet Agarwal, Mr. Prem  
Kundpal, Mr. Atharav  
Prabhakar & Mr. Chetan Kumar  
Shukla, Advs.

Versus

UNION OF INDIA AND ORS ..... Respondents  
Through: Mr. Anshuman and Mr. Piyush  
Ahluwalia, Advocates for  
R1/UOI  
Ms. Anushree Narain, Standing  
Counsel for GST/R-2 with Ms.  
Simran Kumari, Advocate.  
Mr. Zoheb Hossain, Mr.  
Sanjeev Menon and Mr. Vivek  
Gurnani, Advocate NAA and  
DGAP.

145

+ W.P.(C) 14681/2023 & C.M.No.58468/2023  
M/S ADHIRAJ CONSTRUCTIONS PVT. LTD..... Petitioner  
Through: Mr.Bharat Raichandani with  
Mr.Deepak Kumar Khokhar,  
Advocates.

Versus

UNION OF INDIA ..... Respondent  
Through: Mr. Ravi Prakash, CGSC with  
Ms. Astu Khandelwal,  
Advocate for UOI.  
Mr. Sushil Raaja, SPC for UOI



Mr. Zoheb Hossain, Mr. Sanjeev Menon and Mr. Vivek Gurnani, Advocate NAA and DGAP.

**CORAM:**

**HON'BLE MR. JUSTICE YASHWANT VARMA**

**HON'BLE MR. JUSTICE RAVINDER DUDEJA**

**ORDER**

**08.10.2024**

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Mr. Gulati, learned senior counsel has commenced his submissions on the writ petitions forming part of the Retail Sector.

On the request of learned counsel for the petitioners, let this batch be called again on 27.11.2024 as part-heard in the category of 'End of Board' matters.

**YASHWANT VARMA, J.**

**RAVINDER DUDEJA, J.**

**OCTOBER 08, 2024/vp**